

IN THE INCOME TAX APPELLATE TRIBUNAL 'B' BENCH, PUNE

**SHRI R.S. SYAL, VICE PRESIDENT
AND
PARTHA SARATHI CHAUDHURY, JM**

ITA No. 22/PUN/2021 : Assessment Year : 2014-15

S.P. Developers
SP Heights, Kasarwadi,
Pune-411 034
PAN; ABTFS 4389 Q

Appellant

Vs.

The Asstt. CIT Central Cir. 2(2) Pune.

Respondent

Appellant by : Shri Kunal Changadiya
Respondent by : Shri Sardar Singh Meena

Date of Hearing : 15-06-2022
Date of Pronouncement : 15-06-2022

ORDER

PER PARTHA SARATHI CHAUDHURY, JM :

This appeal preferred by the assessee emanates from the order of the Id. Commissioner of Income Tax (Appeals) Pune-12 dated 28-01-2020 for the Assessment Year 2014-15.

2. At the time of hearing, the assessee filed a letter dt. 14-06-2022 stating as under:

*"Reg: S.P. Developers
PAN: ABTFS 4389 Q
A. Y. 2014-15
Appeal NO. ITA No. 22/PUN/2021
Subject: withdrawal of appeal*

The hearing in above referred matter has been fixed before your honour on 15-06-2022.

We respectfully submit that we do not want to press any ground in this case and hereby request you to kindly allow us to withdraw the appeal. "

3. The Id. DR has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal.

5. In the result, the appeal of the assessee is **dismissed as withdrawn**.

Order pronounced in the open Court on this 15th June 2022

Sd/-
(R.S. SYAL)
VICE PRESIDENT

sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Pune; Dated : 15th June 2022
Ankam

Copy of the Order forwarded to :

1. The Appellant.
2. The Respondent.
3. The Pr. CIT (Central) Pune
4. The CIT(A)-12 Pune
5. The D.R. ITAT 'B' Bench Pune.
5. Guard File

BY ORDER,

Sr. Private Secretary
ITAT, Pune.

		Date	
1	Draft dictated on	15-06-2022	Sr.PS/PS
2	Draft placed before author	15-06-2022	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on	15-06-2022	Sr.PS/PS
7	Date of uploading of order	15-06-2022	Sr.PS/PS
8	File sent to Bench Clerk	15-06-2022	Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		